

collected and will be laid on the Table of the House.

[English]

**Alleged Contravention of NWDT Directions by Gujarat**

6888. SHRI ARVIND NETAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Gujarat has contravened the directions of the Narmada Water Disputes Tribunal about rehabilitation of the oustees before starting the construction work; and

(b) if so, whether the Union Government propose to issue directives to the Government of Gujarat in this regard?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). No, Sir. The oustees of the Sardar Sarovar Project are required to be issued notices six months before submergence, during which period all necessary steps should have been taken for their resettlement. Till now no submergence has occurred on account of project construction. A programme for rehabilitation and resettlement of the oustees has already been drawn up by the Government of Gujarat and is under implementation.

**Expansion of Telephone Exchanges in Orissa**

6889. SHRI K. PRADHANI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the target for expansion of telephone exchanges in Orissa during 1990-91 has been fully achieved; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) and (b) A target of 11800 lines not addition of telephone switching capacity and providing of 11000 telephone connections was set for Orissa for the year 1990-91. The shortfall in the net addition of switching capacity was due to inadequate supply of equipments.

**Opening of Post Offices at Palakkad District in Kerala**

6890. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Union Government have any proposal to open more post office in Palakkad district of Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) Yes, Sir.

(b) At present the under mentioned proposals for opening of branch post offices in Palakkad (Palghat) districts of Kerala are under examination and their sanction is subject to justification and fulfilment of norms prescribe in this regard.

(i) Attempathy

(ii) Kuttipallam

(iii) Peringannur.

**Expansion of Telephone Exchanges in Palakkad District of Kerala**

6891. SHRI V.S. VIJAYARAGHAVAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have any